

**Insolvency and Bankruptcy Board of India
(Press Release)**

**No. IBBI/PR/2021/05
25th February, 2021**

Revision of fees applicable for Limited Insolvency Examination and Valuation Examinations.

The Insolvency and Bankruptcy Board of India, in exercise of the powers conferred under the provisions of section 196(1)(a) of the Insolvency and Bankruptcy Board Code to register insolvency professionals and as an 'Authority' under the Companies (Registered Valuers and Valuation) Rules, 2017 to register valuer professionals, has been conducting Limited Insolvency Examination from 31st December, 2016 and Valuation Examinations from 31st March, 2018 respectively.

2. A fee of Rs. 1,500 per enrolment is currently being charged for each of these examinations. It has been decided that the fee applicable for each enrolment on or after 1st April, 2021 will be Rs. 1,500 + applicable GST, *i.e.*, Rs. 1,770 for the Limited Insolvency Examination or Valuation Examinations.
